

F. No. 01(03)/Roster/CESTAT/2026
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

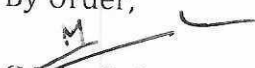
Dated: 20.04.2026

ORDER NO. 47 of 2026

Hon'ble President is pleased to partially modify roster order no. 33 of 2026 from **20.04.2026 to 23.04.2026** for **CESTAT, New Delhi** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 20.04.2026 to 23.04.2026	Hon'ble Mr. Justice Dilip Gupta, President	Chamber work

By Order,


(Mukesh Gupta)
Deputy Registrar

Copy to :-

SPS to Hon'ble President/ P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi/
O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar